

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**OA No.2144/2018  
MA No.2404/2018**

New Delhi this the 28<sup>th</sup> day of May, 2018

**Hon'ble Mr. Raj Vir Sharma, Member (J)  
Hon'ble Ms. Praveen Mahajan, Member (A)**

1. Neeraj Dabas aged about 26 years  
S/o Shri Naresh Kumar  
R/o 838, Patu Panna, Ishwar Pradhanwali Gali  
VPO Kanjhawla, Delhi – 110 081.
2. Rohit Kumar aged about 27 years  
S/o Shri Umed Khatri  
VPO-Ismaila 9-6, Near Shiv Mandir  
Rohtak (HR)-124517.
3. Shiv Kumar aged about 29 years  
S/o Shri Shilak Ram  
VPO Barhana, Tehsil-Bari  
Distt. Jhajjar (HR)-124107.
4. Sachin aged about 24 years  
S/o Shri Shilak Ram  
VPO Barhanaa, Tehsil-Beri  
Distt. Jhajjar (HR)-124107.
5. Sandeep Kumar aged about 29 years  
S/o Shri Chander Pal Singh  
R/o: L Block, H.No.302, Gali No.4  
Sangam Vihar, New Delhi – 110 080.
6. Amit aged about 25 years  
S/o Shri Lakshman Singh  
Village Badopur, Post-Dochana  
Tehsil-Narnaul  
Distt. Mahendergarh (HR)-123001.
7. Nitin Kumar aged about 24 years  
S/o Shri Rajinder Singh  
R/o Vill Garhi Ramkour, Teh Kairana  
Distt. Shamli, UP-247775.
8. Gaurav Lohchab aged about 23 years  
S/o Shri Mukesh Kumar  
R/o H. No.82-83, Vill Auchandi, Auchandi North  
Delhi – 110 039.

9. Sunil Kumar aged about 30 years  
 S/o Shri Bhoop Singh  
 R/o VPO Silana, Jhajjar (Haryana) – 124 103.

10. Kuldeep Yadav, aged about 23 years  
 S/o Shri Rajender Yadav  
 R/o Vill Rajpur, Tehsil Farukh Nagar  
 Gurugram – 122504. ... Applicants

(By Advocate:Shri Amit Chawla)

VERSUS

1. The Secretary  
 M/o Communication and IT  
 Department of Posts  
 Dak Bhawan, Sansad Marg  
 New Delhi – 110 001.

2. The Chief Postmaster General  
 Dak-Tar Bhawan  
 G.P.O. Parliament Street  
 New Delhi – 110 001. ... Respondents

(By Advocate:Shri Acharya Santosh Prasad Chaurasia)

**O R D E R (Oral)**

**Hon'ble Mr. Raj Vir Sharma, Member (J):**

Heard the learned counsel for the applicants.

2. Learned counsel for the applicants submitted that the applicants moved a representation dated 23.04.2018 (Annexure A-1). He further submitted that the applicants will be satisfied, if a direction is given to the respondents to decide the aforesaid representation of the applicants within a specific period.

3. In view of the above submission made before us by the learned counsel for the applicants, without going into the merits of the case, we direct the respondents to decide the aforesaid representation of the applicants within a period of six weeks from the date of receipt of a certified

copy of this order. The OA is disposed of, accordingly, at the admission stage. MA No.2404/2018 is also disposed of.

**(Praveen Mahajan)**  
**Member (A)**

**(Raj Vir Sharma)**  
**Member (J)**

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